## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:153 ANSWERED ON:22.02.2011 SUICIDES BY CPF PERSONNEL Antony Shri Anto

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there have been several cases of committing of suicides and firing on colleagues in various Central Para-military Forces (CPF);

(b) if so, the number of such cases reported during each of the last three years and the current year, force-wise including Border Security Force (BSF) and Central Reserve Police Force (CRPF);

(c) whether any investigation has been conducted or study undertaken to find out the causes/circumstances for such incidents;

(d) if so, the details thereof and the findings and recommendations made therein alongwith the action taken by the Government in this regard; and

(e) the corrective steps taken by the Government including easing of job related stress and improving the working conditions and mental health of the personnel of CRPF?

## Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO REPLY OF LOK SABHA UNSTARRED QUESTION NO. 153 BY SHRI ANTO ANTONY, MP, FOR ANSWER ON 22.02.2011:

(a) & (b) The incidents of committing of suicides and firing on colleagues in Central Para Military Forces (CPMFs) are as under:-

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Name of CPF Number of Suicides/
                                    Year
  Firing on colleagues cases 2008 2009 2010 2011 (Till date)
      Suicides 10 09 09 02
Assam
Rifles Firing on colleagues cases 01 01 - -
BSF Suicides 29 26 29 05
 Firing on colleagues cases 04 01 05 -
CISF Suicides
                12 16 17 02
  Firing on colleagues cases - 02 - -
CRPF Suicides
                46 28 28 05
  Firing on colleagues cases 04 05 04 -
ITBP Suicides
               04 06 05 01
  Firing on colleagues cases 00 01 00 00
NSG Suicides
                _ _ _ _
  Firing on colleagues cases - - - -
SSB Suicides 07 11 12 01
  Firing on colleagues cases 03 01 - -
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(c) & (d) Yes Madam. A Court of Inquiry is conducted in every such incident to ascertain its causes and circumstances. The causative factors in most of the cases were found to be generally the personal and domestic problems like marital discord, personal enmity, mental illness, depression, etc and were not related to the Forces as such.

(e) Yes Madam. The corrective steps being taken by the Government through the forces are regulating duty hours to ensure adequate rest and relief, grant of entitled leave to the needy personnel, provision of recreational facilities, providing opportunities for team sports and games, training in yoga and meditation, organizing talks by the Doctors and other Specialists, regular interaction with personnel by senior officers, etc.